

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/16/17
NAME OF THE PETITIONER(S) : P. RANGASAMY +13
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	K. K. SHIVAS SHANMUGAM K. S. GIRI PRASATH K. BANUPRIYA	Counsel for 8 th Respondent	K. K. Shivas Shanmugam
2)	Sankar Varadharajan	For petitioners	

ORDER

Counsel for petitioner present and filed change of vakalat. Counsel for R8 present. Counsel for petitioner prayed for time to file rejoinder to the counter filed by R8. Time is enlarged at request. Put up on 08.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc